

ITEM NO.5  
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 475/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LATOORI

Respondent(s)

Date : 17-06-2020 This appeal was called on for hearing today.

For Appellant(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Original records received from the High Court and Trial Court.

Registry to process the matter for listing before the Hon'ble Court as per rules.

RAJIV KALRA  
Registrar

HJ